

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/5874/2020

This the 12th day of July, 2021



HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

1. Mohd. Altaf Wani Age 33 years, S/o Gh. Mohi-ud-Din Wani. Resident of Reshipora Ullar Pulwama.

.....Applicants

(Advocate: Mr. R.A. Bhat)

Versus

1. Union of India, through Ministry of Communication and Information technology, Department of Posts Delhi & Ors.

.....Respondents

(Advocate: _____)

ORDER
[O R A L]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Learned counsel for the applicants submitted that this T.A. may be dismissed as withdrawn.

2. Accordingly, The T.A. is dismissed as withdrawn.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

Sushil